SI.	Name of the State/	1002.04	1004.05	1005.06
No.		1993-94 cases detected	1994-95 cases detected	1995-96 cases detected
3.	Assam	14,334	14,963	15,757
4.	Bihar	79,750	64,294	113,409
5.	Goa	3,575	3,245	3,432
6.	Gujarat	160,722	151,572	157,074
7.	Haryana	12,046	131,372	21,751
8.	Himachal Pradesh	18,473	12,756	16,079
9.	Jammu & Kashmir	4.049	14,203	7,302
10.	Karnataka	68,987	68,713	67,311
11.	Kerala	28,823	27,340	27,972
12.	Madhya Pradesh	64,158	76,942	72,803
13.	Maharashtra	207,541	134,893	204,569
14.	Manipur	4,279	4,995	3,959
15.	Meghalaya	3,300	2,115	2,614
16.	Mızoram	1,281	910	1,067
17.	Nagaland	1,224	1,348	1,192
18.	Orissa	<b>2</b> 9, <b>2</b> 62	29,873	29,871
19.	Punjab	44,663	37,576	42,341
20.	Rajasthan	38,843	36,284	36,228
21.	Sikkim	1,055	1,255	2,220
22.	Tamil Nadu	94,026	102,935	98,665
23.	Tripura	2,092	2,067	2,107
24.	Uttar Pradesh	269,515	<b>2</b> 68, <b>8</b> 62	265,079
25.	West Bengal	77,417	74,921	67,817
26.	Pondicherry	5,093	4553	3,311
27.	A & N Islands	526	472	1,954
28.	Chandigarh	1,900	1746	1,383

SI. No.	Name of the State/ Union Territory	1993-94 cases detected	1994-95 cases detected	1995-96 cases detected
29.	D & N haveli	243	209	725
30.	Delhi	53,247	37,534	51,603
31.	Lakshadweep	264	154	194
32.	Daman & Diu	734	731	611
	Total	13,58,990	12,49,139	13,89,695

### N.H. in A.P.

3826. DR. M. JAGANNATH: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether any survey was conducted on the National Highway from Hyderabad to Sreesailam for construction of by-pass and broadening of the roads;
  - (b) if so, the details thereof, and
- (c) the action taken or proposed to be taken by the Government in this regard?

THE MINISTER OF SURFACE TRANSPORT (SHRIT.G VENKATRAMAN): (a) There is no National Highway connecting Hyderabad and Sreesailam.

(b) and (c). Do not arise

## **Development of Tezpur University**

3827. SHRI ISWAR PRASANNA HAZARIKA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the funds for initial development programme and for annual maintenance sanctioned for Tezpur University as well as for Assam University of Silchar;
- (b) whether there is wide disparity between the sanctioned amounts on each account for the two Central Universities established almost simultaneously; and
  - (c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINIS RY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) As Tezpur University, Tezpur and Assam University, Silchar have been established during VIII Plan, they meet their entire expenditure from Plan grants provided by UGC. UGC has provided

Rs. 800.00 lakhs and 550.00 lakhs to Assam University, Silchar and Tezpur University, Tezpur till 31st March, 1996.

(b) and (c). Funds meant for Central Universities are placed by the Government at the disposal of the University Grants Commission which makes allocations to such Universities on assessing their requirements. The Central Government has no powers to issue directions to the UGC for fixing the allocations of particular universities. The Commission has, however, been advised to allocate funds to the two universities by adopting, to the extent possible, uniform criteria.

#### **Publication of Sainik Samachar**

3828. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 502 on November 29, 1995 and state:

- (a) whether the delays in procurement of paper for regular publication of Sainik. Samachar has been resolved by now and if so, the details thereof;
- (b) whether the subscribers are receiving their magazine regularly and upto which issue they have received the magazine;
- (c) if not, the reasons therefor and how many issues are pending for printing and despatch to the subscriber for want of paper;
- (d) by when the magazine will be received by all the subscribers; and
- (e) the steps taken to ensure the timely and uninterrupted publication of the magazine and avoiding such lapses in future?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) to (e). Delays have taken place in the printing and despatch of the Sainik Samachar in different languages leading to non-receipt of the publication regularly by subscribers on account *inter alia* of non resolution of the paper accounts with the designated printers. At present eight issues in different languages are behind schedule, the period of pendency varying from December 1995 to March 1996. The Ministry of Defence is presently engaged in a restructuring exercise with the objectives of ensuring its regular publication and improving its quality.

[Translation]

# Command Area Development Programme

3829. SHRI LAL BASU PRASAD YADAV: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the amount allocated year-wise in the last three years for Bihar by the Government under the Command Area Development Programme;
- (b) the details of programmes formulated for the Purnia division under this scheme for the current and next year; and
- (c) the time by which these programmes will be completed and the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) The amount allocated year-wise in the last three years for Bihar by the Union Government is as under:—

Rs. in lakh		Year	
1351.96	-	1993-94	(i)
666.12	•	1994-95	(ii)
100.00	-	1995-96	(iii)

(b) The details of programmes as formulated by the State Government, for the Purnia Division for the current year and the next year are as under:—

The programme for the year, 1996-97 consists of survey of 24000 hectares of command, land levelling for 60 hectares, construction of lined field channel of 90 kilometres and field drains of 900 hectares; warabandi for 4500 hectares; and adaptive trial for 60 hectares at an estimated cost of Rs. 7.51 crores excluding the cost of establishment.

The programme for the year, 1997-98 consists of works same as proposed for the year, 1996-97 at an estimated cost of Rs. 8.21 crores.

(c) The programmes as proposed under item (b) above, are scheduled to be completed within the stipulated period subject to the availability of necessary funds.

[English]

# **Monuments of Jantar Mantar**

3830. DR. KRUPASINDHU BHOI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government are aware of recent reports that environmental degradation to some extent caused by human factors, is causing decay to the monuments of Jantar Mantar situated in the heart of New Delhi; and
- (b) if so, the steps being taken to clear unhealthy surroundings from these monuments and renovate them for preserving their unique features?